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9  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A. No. 438/2001

R.A/C.P. No. ....

E.P/M.A. No. ....

1. Orders Sheet O.A. 438/2001 Pg. 1 to 2
2. Judgment/Order dtd. 26/02/2002 Pg. 1 to 3 Dismissed
3. Judgment & Order dtd. .... Received from H.C/Supreme Court
4. O.A. 438/2001 Pg. 1 to 15
5. E.P/M.P. N.I.L Pg. .... to ....
6. R.A/C.P. N.I.L Pg. .... to ....
7. W.S. Respondents Pg. 1 to 25
8. Rejoinder Pg. .... to ....
9. Reply Pg. .... to ....
10. Any other Papers Pg. .... to ....
11. Memo of Appearance
12. Additional Affidavit
13. Written Arguments
14. Amendment Reply by Respondents
15. Amendment Reply filed by the Applicant
16. Counter Reply

SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDER SHEET

Application No. 438 /2001

Applicant(s) :- Rakindra Nath Datta

Respondent(s) :- U. O. I. Govt

Advocate for the Applicant :- M. Chanda, A. Chakraborty

Advocate for the Respondent:- Railway Counsel

Notes of the Registry      Date      Order of the Tribunal

This is application in form  
C. F. for Rs. 50/- deposited  
vide IPC/BD No 66788372  
Dated ... 14.10.2001  
Dy. Registrar (21/11/01)

13.11.01 Heard Mr. M. Chanda, learned counsel  
for the applicant.

Issue notice. Returnable by 10 days.  
Mr. J. L. Sarkar, learned Rly. Counsel accepts  
notice on behalf of respondents.

List on 26/11/01 for admission.

I C U Shaha  
Member

Vice-Chairman

26.11.01 Heard learned counsels for the  
parties.

The application is admitted. Call  
for the records. Mr. J. L. Sarkar, learned  
counsel for the respondents is filled  
written statement today. In this circum-  
stances, the case may now listed for  
hearing.

List on 18/12/01 for hearing.

Selection pursuant to the result  
of Vocational Course in Railway Commercial  
for year 2001-2002, shall be subject to  
the outcome of this application.

I C U Shaha

Member

Vice-Chairman

18.12.01

No. written statement  
was been filed.

Prayer has been made by learned  
Rly. counsel for adjournment of the  
case. Prayer for adjournment is allowed.  
List on 21.1.02 for hearing.

2  
18.12.01

TC Usha

Member

Vice-Chairman

mb

21.1.02

On the prayer of Sri M.Chanda,  
learned counsel for the applicant, the  
case is adjourned. List on 26.2.2002  
for hearing.

TC Usha

Member

Vice-Chairman

mb

26.2.2002

Heard the learned counsel for the  
parties. Hearing concluded. Judgment delivered  
in open court, kept in separate sheets. The  
application is dismissed. No order as to costs.

TC Usha

Member

Vice-Chairman

nk m

15/3/2002

copy of the Judgment  
was been sent to  
the D/Officer for filing  
the same to the applicant  
as well as to the Rly.  
Advocate for the Respondent  
by hand.

AS

Received by  
Rishabh  
Parikh  
22/3/2002  
for  
Usha

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

Original Application No. 438/2001

Date of Decision..... 26.2.2002

Shri Rabindra Nath Datta

Petitioner(s)

Mr. M. Chanda and A. Chakraborty

Advocate for the  
Petitioner(s)

Versus-

The Union of India and others

Respondent(s)

Mr. J.L. Sarkar, Railway Counsel

Advocate for the  
Respondent(s)

THE HON'BLE MR JUSTICE D.N. CHOWDHURY, VICE-CHAIRMAN

THE HON'BLE MR K.K. SHARMA, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble : Vice-Chairman

No

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

Original Application No.438 of 2001

Date of decision: This the 26th day of February 2002

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr K.K. Sharma, Administrative Member

Shri Rabindra Nath Datta,  
New Institute Colony,  
Alipurduar Junction, Jalpaiguri,  
West Bengal.

.....Applicant

By Advocates Mr M. Chanda and A. Chakraborty.

- versus -

1. The Union of India, represented by the  
General Manager,  
N.F. Railway,  
Maligaon, Guwahati.

2. The Chairman,  
Railway Recruitment Board,  
Guwahati Station Road,  
Guwahati.

3. The CPO,  
N.F. Railway,  
Maligaon, Guwahati.

.....Respondents

By Advocate Mr J.L. Sarkar, Railway Counsel.

.....  
O R D E R (ORAL)

CHOWDHURY. J. (V.C.)

The issue relates to recruitment for Vocational Course in Railway Commercial for the Academic Year 2001-2002. Ms Mou Datta, daughter of the applicant was also an aspirant for the Vocational Course in Railway Commercial (VCRC for short). The admission to the VCRC are made through written examination followed by viva-voce test. The Railway Recruitment Board (RRB for short) invited applications from eligible candidates for admission to the VCRC for the academic year 2001-2002. Ms Datta applied for the same under the OBC category. She was issued a call letter by the RRB for the preliminary examination

that was held on 18.2.2001. The result of the preliminary examination was declared by the RRB on 14.7.2001. In the result the name of the applicant's daughter appeared. Accordingly she received a call letter from the RRB for the main written examination which was scheduled to be held on 12.8.2001. She came out successful in the main written examination held on 12.8.2001. She thereafter received the call letter for the viva-voce test. She appeared in the viva-voce test which was held on 16.10.2001. She carried the impression that she did well in the viva-voce test. The result was published in the daily newspaper declaring 39 candidates successful. The result of one candidate was not published. The name of the applicant did not appear there. Hence this application questioning the legitimacy of the selection. According to the applicant his daughter did well in the examination and therefore, she ought to have been selected in the process.

2. The respondents contested the case and submitted their written statement. It was stated in the written statement that the answer sheets of the written examination were evaluated in computer optical marks recorder. 85% marks were allotted for the written examination and 15% marks were allotted for the viva-voce test. In the viva-voce test there were four Junior Administrative Officers excluding the Chairman, one from the department, one from SC/ST community, one from OBC community and one from minority community. The result was declared on the basis of the performance in the written examination and viva-voce test.

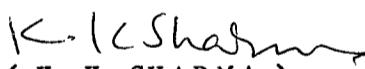
3. We have heard Mr M. Chanda, learned counsel for the applicant and Mr J.L. Sarkar, learned Railway Counsel. The whole issue pertains to the process of selection. A person is not entitled to be selected as of right, but is, undoubtedly, entitled for a fair consideration. In the instant case, the Railway Authority notified the process of recruitment, entertained the applications of the candidates

..... and .....

and made assessment on merits. Mr Chanda contended that all throughout the daughter of the applicant had a brilliant track record and in the light of her performance there was no justification for not selecting her.

4. Mr J.L. Sarkar, learned Railway Counsel, fairly placed before us the entire records. The authority decided to hold the test for the VCRC, assessed the individual merit by taking note of their written examination and the viva-voce test. Marks obtained in the School Leaving Examination cannot be the index for selecting such persons. Candidates must qualify themselves in the eligibility test. On assessment of all the aspects of the matter, the procedure adopted by the respondents cannot be said to be unjust or unfair. There is no discernible infirmity in the process of selection requiring interference by this Tribunal.

5. In the circumstances we find no merit in this application and the same is dismissed. There shall, however, be no order as to costs.

  
( K. K. SHARMA )  
ADMINISTRATIVE MEMBER

  
( D. N. CHOWDHURY )  
VICE-CHAIRMAN

Guwahati Bench :: Guwahati.

O.A. NO. 438/2001

Sri Rabindra Nath Dutta

vs.

Union Of India & Ors.

In the matter of :

Written Statement on behalf of  
the respondents.

The respondents in the above case most respectfully beg to state as under :

1. That the respondents have gone through the original application and have understood the contents thereof.

2. That the respondents do not admit any statement except those which are specifically admitted in this written statement. Statements not admitted are denied.

3. That before traversing the parawise statement of the original application the respondents beg to state the brief history of the case as under:

The written examination for VCRC for 2001-2002 was held on 18.02.2001. Second stage examination was held on 12.08.2001. Viva-voce was held from 15.10.01 to 18.10.01. Result was declared on 06.11.2001. 39 candidates (UR-7, SC-5, ST-7, OBC-19 and handicapped-1) were declared passed against 40 posts (UR-19, SC-05, ST-07, OBC-08 and

handicapped-1). Result of one candidate was withheld for non receiving of vigilance clearance. The daughter of the applicant did not come under the zone of consideration. A

4. That in reply to the statements in para 4.1 to 4.2 it is stated that as per procedure no 1, correspondence was made to the candidate except declaration of result. Percentage of marks in Board of Secondary education is taken into consideration when the candidate declared passed in VCRC examination for admission which is a 2 year job linked course.

5. That in reply to the statements in para 4.6 it is stated that the result was declared caste-wise separately. The roll numbers starting with digit 1 represents general candidates. Similarly 2 for SC, 3 for ST, 4 for OBC and 5 for handicapped. It is also stated that if a reserved candidate secure higher marks he will be placed in UR category and thus number of UR candidates may be downsize. Number of reserve candidate so placed in the UR category will be made good from the lower merit of that community.

6. That in reply to the statements in para 4.7 to 4.11 it is stated that while declaring the result utmost care was taken. Result was declared for 39 candidates. Result of one candidate could not be declared due to non receipt of vigilance report. It is denied that unfair action was adopted in the examination process. The answer sheet of written examination were evaluated in computer optical mark recorder. 85% marks were allotted for written examination.

and 15% marks were allotted for the Viva-voce. In the Viva-voce there were 4 Junior Administrative Officers excluding the Chairman, one from department, one from SC/ST community, one from OBC community and one from minority community. Result was declared on the basis of the performance in the written examination and viva-voce test. Marks obtained in schools examination was not taken into consideration. It is further stated that the result declared is correct and final.

7. That in the facts and circumstances of the case the application deserves to be dismissed with cost.

Verification

I, ..... working as ..... R.R.B, Guwahati, do hereby verify that, the statements made in the paragraphs 1 to 7 are true to my knowledge.

Guwahati.

Signature

/2001

## RAILWAY RECRUITMENT BOARD, GUWAHATI

No.RRB/G/CON/155

Dated 11.11.2001

To  
 Chief Personnel Officer,  
 N.F. Railway,  
 Maligaon.

Sub: Recruitment for Vocational Course in Railway Commercial (V.C.R.C.) for the academic session 2001-2002.  
 Ref: Railway Board's letter No.E(W)2000 ED1-9, dt 5.10.2000.

On the basis of written test held on 12.8.2001 and viva-voce held from 15.10.2001 to 18.10.2001, following candidates have been selected for admission to the above mentioned course against vacancies of UR=19, SC=5, ST=7, OBC=8, PH=1 (Total=40 nos). this panel is sent for 39 candidates. The result of one candidate against OBC category is under vigilance investigation and would be advised in due course.

SL.NO.	ROLL NO.	NAME	POST	MERIT POSITION
1	48001531	MISS PRIYANKA MUJUMDER	UR	1
2	48000207	SHRI ANAND MOHAN	UR	2
3	48001486	SHRI RAJESH KUMAR	UR	3
4	18000686	SHRI DEBASISH SHARMA	UR	4
5	18000044	SHRI NURUL ISLAM	UR	5
6	18002123	SHRI NIRAJ KUMAR	UR	6
7	48001839	MISS SURINA RAJAN	UR	7
8	48001450	SHRI SUBHASH KUMAR	UR	8
9	48001603	SHRI ASHISH KUMAR	UR	9
10	18002152	SHRI RAVI KUMAR	UR	10
11	48000131	SHRI AMAN GUPTA	UR	11
12	18000687	SHRI ASHISH SHARMA	UR	12
13	48001927	SHRI SHASHI KANT	UR	13
14	48001495	SHRI UTTAM KUMAR "JUGNU"	UR	14
15	18001990	SHRI MITHUN KUMAR	UR	15
16	48001533	SHRI MUKESH CHOUDHARY	UR	16
17	48001891	SHRI ABHISHEK KUMAR	UR	17
18	18002094*	SHRI ABHINAB RITURAJ	UR	18
19	480014386	SHRI ABHINAV KUMAR	UR	19
20	48001969	SHRI VIKASH KUMAR	OBC	20
21	48001615	SHRI AKASH	OBC	21
22	38000318	SHRI PALASH DEURI(*)	ST	22
23	48001843	SHRI RANJAY KUMAR SAH(*)	OBC	23
24	48001540	SHRI RAVI PRAKASH	OBC	24
25	48001929	SHRI SHASHI KUMAR YADAV	OBC	25
26	48001582	SHRI AMARJEET KUMAR	OBC	26
27	28000033	MISS NEELAM KUMARI	SC	27
28	48001913	SHRI VIMAL KUMAR	OBC	28
29	28001476	SHRI SAMEER KUMAR UTTAM	SC	29
30	38000074	SHRI DODERI BASUMATARY	ST	30
31	28001515	SHRI AMIT KUMAR	SC	31
32	28001494	MISS VARSHA KUMARI	SC	32

(RA-  
2001)

Assistant Secretary  
Guwahati  
Railway Recruitment Board

33	38000474	MISS BARASHA NEOG	ST	33
34	28000397	SHRI SUBHA MAJUMDER	SC	34
35	38000274	SHRI PHUNKA NARZARY	ST	35
36	38000460	SHRI HITESH BASUMATARY	ST	36
37	38000230	SHRI UDAY KUMAR BORO	ST	37
38	38000214	SHRI PALLAB LUNGTHULU	ST	38
39	58000005	MISS MANITA SHAW(*)	PH	39

\* The age of this candidate needs special verification.

(\*) The applications of these three candidates will follow.

Necessary re-verification of certificates/testimonials of education, date of birth, caste certificate etc. may please be done at your end before offering admission to the course. Verification of their character and antecedents may also be done at your end, as required.

The original application forms ( except those of three candidates marked as (\*) above) along with copies of testimonials submitted by the successful candidates are being sent herewith for further necessary action and record.

DA: As above.

*OA*  
6/11/2001  
(O.P. Agrawal)  
Chairman,  
RRB/Guwahati

Copy to:  
Principal, Faculty Higher Secondary School, Amingaon for information.

*OA*  
6/11/2001  
Chairman,  
RRB/Guwahati.

*Qc*

*Alvis Jid*  
Assistant Secretary  
6/11/01  
Railway Recruitment Board  
Guwahati

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

## EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	18000044	NURUL ISLAM	1-Jan-85	59.73 + 12.60 = 72.33			
2	18000056	MUKESH PRASAD SINGH	17-Mar-85	46.87 + 12.80 = 61.67			
3	18000128	JAYEETA BHATTACHARJEE	19-Jan-86	46.98 + 14.40 = 61.38			
4	18000148	RUMA DEY	16-Jan-85	42.50 + 13.20 = 55.70			
5	18000256	SANDEEP KUMAR ROY	20-Jul-85	50.76 + 12.00 = 62.76			
6	18000264	RUPAM DUTTA	4-Nov-85	49.82 + 14.00 = 63.82			
7	18000625	ABHIJEET THAKUR	27-Nov-84	50.05 + 13.40 = 63.46			
8	18000659	SUDITYA DAS	6-Aug-84	42.50 + 13.60 = 56.10			
9	18002094	ABHINAV RITURAJ	1-Jan-85	61.15 + 6.00 = 67.15			
10	18002108	SAURAV KUMAR	1-Jun-85	52.65 + 11.00 = 63.65			
11	18002123	NIRAJ KUMAR	25-Jan-87	58.56 + 13.60 = 72.16			
12	18002125	BISHAL KUMAR	22-Dec-84	44.86 + 5.40 = 50.26			
13	18002130	RAVI KUMAR	1-Mar-84	46.51 + 4.00 = 50.51			
14	18002152	RAVI KUMAR	1-Mar-84	62.80 + 8.40 = 71.20			
15	18002178	RAJ ANAND	31-Dec-86	43.88 + 8.20 = 51.88			
16	18002198	RAHUL KUMAR	7-Mar-85	Absent	42.93		

Original Copy  
Guwahati  
Railway Recruitment Board  
is a registered  
body to be approved

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

7 SC

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 15/10/2001.

## EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	28001452	VIKASH KUMAR	1-Oct-85	34.23 + 7.80 = 42.03			
2	28001470	RABINDRA NATH KARMAKAR	16-Apr-86	23.61 + 12.60 = 36.21			
3	28001476	SAMEER KUMAR UTTAM	5-Jul-85	46.75 + 12.00 = 58.75			
4	28001494	VARSHA KUMARI	10-Aug-86	42.26 + 12.60 = 54.86			
5	28001515	AMIT KUMAR	15-Dec-85	46.27 + 10.00 = 56.27			
6	28001674	DIPAK PRASAD	20-Apr-86	25.02 + 12.20 = 37.22			
7	28001713	ALOK KUMAR DAS	19-Oct-85	28.10 + 12.60 = 40.70			
8	28001746	ANIKET SARKAR	14-Dec-85	27.85 + 11.40 = 39.25			

Assist. Secy  
Recruitment Board

# RAILWAY RECRUITMENT BOARD : GUWAHATI

8 OBC

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

### EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

### AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	48000131	AMAN GUPTA	22-Feb-86	56.66 + 14.00 = 70.66			
2	48000175	MOINA DEVI	19-Nov-85	25.50 + 10.20 = 35.70			
3	48000179	SUBOJIT SAHA	9-Jun-84	35.42 + 10.60 = 46.02			
4	48000195	DIPANKAR DAS	16-Dec-85	24.31 + 12.00 = 36.31			
5	48000207	ANAND MOHAN	27-Dec-84	70.36 + 6.40 = 76.76			
6	48000227	NISHA KUMARI	30-Oct-85	29.27 + 8.20 = 37.47			
7	48000235	PRINCE NEOG	31-Dec-85	35.89 + 12.80 = 48.69			
8	48000243	HEMANTA KUMAR NATH	30-Dec-84	27.39 + 11.80 = 39.19			
9	48001462	PAWAN KUMAR	28-Dec-85	43.93 + 6.60 = 50.53			
10	48001468	RAVI KUMAR	30-Apr-85	40.37 + 5.00 = 45.37			
11	48001474	PREM KUMAR	5-Oct-85	49.35 + 3.20 = 52.55			
12	48001480	AMAN KUMAR	15-Feb-86	41.79 + 6.80 = 48.59			
13	48001486	RAJESH KUMAR	5-Feb-86	62.57 + 11.40 = 73.97			
14	48001495	UTTAM KUMAR "JUGNU"	1-Apr-86	64.69 + 4.60 = 69.29			
15	48001504	MANOJ GUPTA	10-Nov-85	38.02 + 9.40 = 47.42			

Contd.....2

1. *Entered and found correct.*  
2. *May kindly be verified.*  
3. *Entered 2-11-01*  
4. *AS*  
5. *Entered 1-12-01*  
6. *Entered by Secretary*  
7. *Railway Recruitment Board*

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
16	48001510	MOHAMMED MINSHAR ALAM	26-Jan-85	30.69 + 7.40 = 38.09			
17	48001805	LALITA KUMARI	25-Feb-86	26.68 + 12.20 = 38.88			
18	48001811	PRAVIN KUMAR	1-Jan-86	24.31 + 6.60 = 30.91	30.91 (6)		
19	48001819	SUNIL KAPOOR	27-Oct-84	57.37 + 4.80 = 62.17			
20	48001825	RAJ KUMAR	5-Jun-85	40.85 + 10.80 = 51.65			
21	48001831	RAJESH KUMAR	1-Jan-86	39.19 + 9.20 = 48.39			
22	48001839	SURINA RAJAN	15-Aug-86	58.08 + 13.80 = 71.88			
23	48001841	DABLOO KUMAR	5-Feb-87	27.39 + 7.60 = 34.99			
24	48001843	RANJAY KUMAR SAH	18-Sep-85	53.83 + 11.20 = 65.03			

Acting  
Asstt. Secy  
to  
Assistant Secretary  
of  
Civil Recruitment Board

**FINAL**

# RAILWAY RECRUITMENT BOARD : GUWAHATI

10 UR

**STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002**

DATE OF WRITTEN TEST : 12/08/2001

#### EDUCATIONAL QUALIFICATION:-

DATE OF VIVA-VOCE TEST : 16/10/2001.

Candidates should appear for the first-time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	18000686	DEBASHIS SHARMA	5-Feb-86	59.03 + 13.60 = 72.63			
2	18000687	ASHIS SHARMA	5-Feb-86	57.14 + 13.40 = 70.54			
3	18000717	L. BRAJAMANI SINGHA	5-Nov-84	49.11 + 14.00 = 63.11			
4	18000787	SAPTADEEP BASU	5-Mar-85	42.73 + 12.40 = 55.13			
5	18000816	SANDEEP ACHARJEE	11-Dec-84	44.39 + 13.80 = 58.19			
6	18001057	VIKRAM KUMAR	20-Dec-84	55.72 + 3.60 = 59.32			
7	18001364	RAJESH PRIYADARSHI	27-May-86	50.29 + 13.40 = 63.69			
8	18001526	AMAN RAJ	30-Dec-84	45.56 + 7.40 = 52.96			
9	18002220	SHILPI KUMARI	16-Aug-86	45.10 + 13.00 = 58.10			
10	18002230	SOURAV KUMAR DAS	1-Jul-86	47.93 + 8.20 = 56.13			

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 16/10/2001.

### EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

### AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	28000007	ARUP KUMAR HALOI	2-Dec-84	Absent	34.4+		
2	28000033	NEELAM KUMARI	7-Feb-85	53.36 + 10.60	= 63.96		
3	28000037	JEETOO DAS	18-Apr-85	32.58 + 6.60	= 39.18		
4	28000057	SUNIL KUMAR PASI	23-Dec-83	31.62 + 12.20	= 43.82		
5	28000101	ANJALI DAS	29-Aug-84	25.50 + 11.00	= 36.50		
6	28000153	SHARMILA SAHA	27-Oct-84	31.87 + 8.40	= 40.27		
7	28001755	BIBIYAN KUMAR	14-Dec-85	22.43 + 13.40	= 35.83		

(62)  
7/11/01

With best regards  
16/11/01  
Assistant Secretary  
Guwahati Recruitment Board

18

INAI

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

12 ST

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 16/10/2001.

## EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	38000074	DODERE BASUMATARY	13-Dec-84	42.73 + 14.40 = 57.13			
2	38000134	DIBYAJYOTI DAS	1-Jul-85	23.37 + 11.80 = 39.10			
3	38000154	CHANDAN KUMAR BARO	3-Jul-85	25.97 + 10.40 = 36.37			
4	38000214	PALLAB LUNGTHULU	11-Sep-85	29.98 + 12.00 = 41.98	✓✓		
5	38000230	UDAY KUMAR BORO	15-Jul-84	34.70 + 9.40 = 44.10			
6	38000274	PHUNKA NARZARY	2-Oct-84	34.00 + 11.60 = 45.60			
7	38000278	GAURAV BORDALAI	13-Oct-85	28.81 + 12.60 = 41.41			

W.M  
4.12.01  
Secretary  
Guwahati  
Railway Recruitment Board

②  
3/11/01

NAL

## RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN &amp; VIVA-VOCE TEST FOR V.C.R.C.-2001/

OBC

DATE OF WRITTEN TEST : 12/08/2001.

EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current year or any previous year from a recognised Board, after having studied as a regular student of the School.

AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	48000267	VIKRAM PRASAD	10-Jan-85	38.72 + 2.40 = 41.12			
2	48000323	SANJEEV PRASAD	22-Jul-85	36.83 + 12.40 = 49.23			
3	48000359	PRANABJYOUTI TAMULI	13-Jan-85	28.33 + 9.40 = 37.73			
4	48001244	SANJAY KUMAR	8-Dec-84	43.21 + 4.80 = 48.01			
5	48001262	SUJEET KUMAR	29-Feb-84	55.25 + 1.80 = 57.05			
6	48001266	PREETAM JAISWAL	15-Aug-86	Absent	54.26		
7	48001270	AMIT KUMAR DAS	7-Jan-86	25.50 + 9.00 = 34.50			
8	48001314	DINESH KUMAR	20-May-85	63.75 + 2.60 = 66.35			
9	48001513	MUKESH CHOUDHARY	14-Jul-86	64.22 + 4.40 = 68.62			
10	48001516	MANOJ KUMAR CHOURASIA	10-May-85	53.36 + 3.00 = 56.36			
11	48001522	RAJESH KUMAR	1-May-84	42.50 + 4.20 = 46.70			
12	48001531	PRIYANKA MAJUMDER	31-Aug-85	64.46 + 13.40 = 77.86			
13	48001534	MOU DATTA	3-Feb-86	26.44 + 13.00 = 39.44			
14	48001537	AKASH KUMAR	17-May-85	51.71 + 9.40 = 61.11			
15	48001540	RAVI PRAKASH	15-Jan-86	56.43 + 8.20 = 64.63			

Contd.....2.

verified by  
Assistant Secretary  
Recruitment Board

checked and found correct  
May 2001  
for approval

2-11-01  
AS

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
16	48001582	AMARJEET KUMAR	4-Apr-85	53.36 + 10.60 = 63.96			
17	48001845	AMIT CHANDRA KUMAR	1-Apr-84	28.33 + 10.80 = 39.13			
18	48001851	JEETENDRA KUMAR SAW	10-Aug-84	37.77 + 11.80 = 49.57			
19	48001855	ANUJ KUMAR	6-May-85	36.83 + 5.20 = 42.03			
20	48001863	AMIT SINHA	2-Feb-84	36.36 + 7.60 = 43.96			
21	48001869	AMAN	6-Mar-86	43.21 + 13.20 = 56.41			
22	48001887	RAVI SAGAR	10-May-84	28.81 + 4.00 = 32.81			
23	48001891	ABHISHEK KUMAR	10-Apr-85	56.19 + 12.00 = 68.19			
24	48001893	PRITAM KUMAR RAY	1-Jan-86	38.22 + 8.40 = 46.62			

14

With best copy  
AS  
21/11/07

Assistant Secretary  
Army Recruitment Board

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
16	48001708	RITIKESH ROSHAN	2-Feb-85	52.18 + 7.20 = 59.38			
17	48001895	RAJESH KUMAR	4-Jun-84	37.07 + 11.00 = 48.07			
18	48001897	ASHISH KUMAR	5-Apr-86	39.19 + 12.20 = 51.39			
19	48001901	ADARASH RAJ	11-Feb-85	40.85 + 13.00 = 53.85			
20	48001905	ABHISHEK KUMAR	15-Dec-84	Absent	49.11		
21	48001909	VIKASH KUMAR	16-Dec-86	52.42 + 13.00 = 65.42			
22	48001913	VIMAL KUMAR	14-Jan-86	50.05 + 13.80 = 63.85			
23	48001927	SHASHI KANT	1-Jan-85	66.82 + 2.80 = 69.62			
24	48001929	SHASHI KUMAR YADAV	3-Dec-85	58.79 + 5.40 = 64.19			

Chairman  
 Chief Executive Officer  
 Secretary  
 21/1/07

Assistant Secretary  
 Railway Recruitment Board  
 22

# RAILWAY RECRUITMENT BOARD : GUWAHATI

OBC

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 17/10/2001.

## EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	48001322	RITIK ROSHAN	1-Jun-84	53.83 + 1.60 = 55.43			
2	48001345	SAGAR KUMAR	20-Mar-85	54.77 + 1.00 = 55.77			
3	48001354	KAVITA VISHWAS	6-Feb-87	26.68 + 4.00 = 30.68			
4	48001381	KUMAR DEVASHISH ARYA	12-Feb-87	39.43 + 10.40 = 49.83			
5	48001384	ABHAY RANJAN	15-Oct-85	Absent	59.19		
6	48001387	SUMIT KUMAR	1-Jun-85	28.10 + 2.20 = 30.30			
7	48001399	JITENDRA KUMAR	16-Sep-85	46.98 + 13.20 = 60.18			
8	48001405	ABHIMANU KUMAR	2-Feb-86	25.50 + 10.00 = 35.50			
9	48001600	DAYA LATA	14-Jul-83	45.33 + 4.00 = 49.33			
10	48001603	ASHISH KUMAR	22-Dec-86	58.08 + 13.40 = 71.48			
11	48001615	AKASH	2-Jun-85	53.83 + 11.20 = 65.03			
12	48001672	JEETEN KUMAR	5-Jun-84	38.96 + 8.60 = 47.56			
13	48001684	RAVI KUMAR VISHWAKARMA	16-Dec-83	50.05 + 7.20 = 57.25			
14	48001690	ALOK CHANDRA	10-Nov-83	Absent	55.00		
15	48001696	ALOK CHANDRA	11-Nov-83	48.87 + 8.60 = 57.47			

Contd.....2.

27/10/01  
 Certified copy  
 Assistant Secretary  
 Recruitment Board  
 23

# RAILWAY RECRUITMENT BOARD : GUWAHATI

ST

17

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

**EDUCATIONAL QUALIFICATION :**

**Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.**

AGE:

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	38000298	CEASER GOYARY	21-Jul-85	21.48 + 13.60 = 35.08			
2	38000318	PALASH DEURI	11-Jul-85	56.43 + 8.60 = 65.03			
3	38000389	BINITA BRAHMA	1-Jun-84	28.10 + 7.40 = 35.50			
4	38000426	DHIRAJ KUMAR DAIMARI	6-Mar-86	21.72 + 14.20 = 35.92			
5	38000428	AMRIT SONOWAL	23-Feb-85	25.26 + 13.00 = 38.26			
6	38000460	HITESH BASUMATARY	28-Oct-84	33.76 + 11.80 = 45.56			
7	38000474	BARASHA NEOG	24-Aug-85	27.39 + 12.80 = 49.99			
8	38001248	RAMESH HANSDA	12-Oct-85	30.22 + 9.20 = 39.42			

Chairman -  
christened and took in commt.  
May Kinney Lee approved  
Chair 2.11.01  
15

With best regards  
Chen  
Assistant Secretary  
Government Recruitment Board

# RAILWAY RECRUITMENT BOARD : GUWAHATI

SC

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 17/10/2001.

## EDUCATIONAL QUALIFICATION:

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE:

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	28000169	ASHISH KUMAR DAS	5-Nov-85	29.04 + 13.20 = 42.24			
2	28000189	RINKY DAS	6-Apr-84	33.52 + 10.20 = 43.72			
3	28000241	NUPUR SARKAR	15-Nov-83	32.11 + 9.80 = 41.91			
4	28000273	BISWAJEET DAS	25-Feb-84	34.00 + 13.20 = 47.20			
5	28000321	NABAJIT HAZARIKA	17-Jan-86	23.14 + 5.80 = 28.94			
6	28000329	NIRMALI DAS	6-Oct-86	30.22 + 12.60 = 42.82			
7	28000376	NILIMA SARKAR	28-Feb-86	22.19 + 12.00 = 34.19			
8	28000379	NILRATAN SARKAR	9-Feb-85	34.47 + 8.40 = 42.87			

21/11/01  
checked and found correct  
Please witness w/ approval  
DCC  
21/11/01  
AS  
certified CM  
21/11/01  
Assistant Secretary  
Recruitment Board

**FINAL****UR**

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	18001547	AADITYA ABHINAV	9-May-85	42.50 + 2.80 = 45.30			
2	18001598	JYOTI KUMARI	18-Jul-85	47.93 + 11.80 = 59.73			
3	18001730	RAHUL SINGH	5-Feb-86	50.29 + 1.40 = 51.69			
4	18001760	FAZAL KHAN	2-Sep-86	49.11 + 11.80 = 60.91			
5	18001770	RAVI RAUSHAN	1-Jun-85	54.77 + 8.40 = 63.17			
6	18001780	SAMAL KUMAR DAS	1-Mar-85	44.15 + 4.80 = 48.95			
7	18001782	SACHIN KUMAR DAS	2-May-86	56.43 + 4.80 = 61.23			
8	18001882	ARKAPRAVA DEY CHAKLADER	7-May-85	44.39 + 11.40 = 55.79			

checked and found correct  
and finally approved  
2-11-01  
AS

(b)  
2-11-01

one find copy  
Asstt. Secretary  
Recruitment Board

**FINAL**

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

**UR**

DATE OF WRITTEN TEST : 12/08/2001.

**EDUCATIONAL QUALIFICATION :**

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

**AGE :**

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	18001990	MITHUN KUMAR	5-Jan-86	56.43	12.80 = 69.23		
2	18001996	SANTU KUMAR	5-Apr-84	56.19	5.20 = 61.39		
3	18001997	SANDEEP KUMAR	6-May-85	50.06	13.80 = 63.86		
4	18002053	SAROJ KUMAR GUPTA	5-Nov-84	59.73	2.60 = 62.33		
5	18002086	IMRAN ALI	10-May-86	50.52	13.20 = 63.72		
6	18002093	AMRIT KUNWAR	5-Sep-85	55.96	6.80 = 62.76		

certified copy  
Ch

Assistant Secretary  
Guwahati Recruitment Board

Copy  
Date 2.11.01  
P.S

2/11/01

27

# RAILWAY RECRUITMENT BOARD : GUWAHATI

SC

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

DATE OF WRITTEN TEST : 12/08/2001.

## EDUCATIONAL QUALIFICATION :

DATE OF VIVA-VOCE TEST : 18/10/2001.

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
			WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
28000397	SUBHA MAZUMDER	3-Dec-85	37.31 + 12.00 = 49.31	✓		
28000400	MANASH KUMAR MANDAL	1-Sep-85	Absent	23.61		
28000403	MADHUMITA DAS	9-Feb-85	26.91 + 11.40 = 38.31			
28001247	RANA DAS	1-Aug-84	27.15 + 10.60 = 37.75			
28001324	AJIT KUMAR	6-May-86	33.52 + 12.60 = 46.12			
28001443	BISWADIP HAZRA	2-Jul-84	Absent	35.18		

Guaranteed  
checked and found correct  
may be  
Date  
2-11-01  
PS

6/10  
2-11-01

Guaranteed  
checked and found correct  
may be  
Date  
2-11-01  
PS

Guaranteed  
checked and found correct  
may be  
Date  
2-11-01  
PS

28

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002

ST

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 18/10/2001.

### EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

### AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
4	38001273	AMIT MUNJNI	10-Dec-84	23.14	+ 12.60 = 45.74	35 > G. (NL)	

Chairman  
checked and 2nd Com.  
NEP (in 2nd) be approved  
Date : 2-11-01  
AS

(Lok)  
2/11/01

Recd. AM  
Assistant Secretary  
Railway Recruitment Board

29

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

23  
**OBC**

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 18/10/2001.

### EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

### AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL. NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	48000047	ASHIM KUMAR DAS	30-Mar-85	-	37.77 + 12.60 = 50.37		
2	48000055	MONUROM BURAGOHAIN	1-Jan-85	39.43 + 11.00 = 50.43			
3	48000067	PRANAW KUMAR	2-Jan-86	45.23 + 14.20 = 59.53			
4	48000091	TONMOY DEBNATH	1-Sep-84	30.69 + 11.60 = 42.29			
5	48000107	JAFFER IMAM ANSARI	10-May-85	31.40 + 9.80 = 41.20			
6	48001408	RAJ KUMAR	3-Feb-84	40.85 + 12.00 = 52.85			
7	48001435	RAVINA SHARMA	5-Dec-86	37.07 + 4.20 = 41.27			
8	48001438	ABHINAV KUMAR	9-Jun-85	53.60 + 12.80 = 66.40			
9	48001441	ABHINAV KUMAR	5-Feb-86	47.93 + 11.80 = 59.73			
10	48001447	NILESH RANJAN	26-Aug-86	50.76 + 5.60 = 56.36			
11	48001450	SUBHASH KUMAR	12-Jan-86	65.17 + 6.40 = 71.57			
12	48001714	SANJEET KUMAR	20-Oct-85	25.97 + 11.00 = 36.97			
13	48001750	RAVI SHANKAR	25-May-85	53.12 + 4.20 = 57.32			
14	48001756	RAVI RAJ	5-May-84	51.00 + 3.60 = 54.60			
15	48001795	RAJAT CHOUDHARY	1-Jul-86	47.22 + 11.60 = 58.82			

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Secretary  
R.R.B.

Chiravvi

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(R.R.B.)

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SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
16	48001797	PANKAJ KUMAR MANDAL	25-Aug-86	42.50	+ 12.80	= 55.30	
17	48001799	ANKITA KUMARI	2-Jan-86	55.48	+ (Fraud case)		
18	48001935	AMIT RANJAN	3-Feb-86	24.79	+ 11.60	= 36.39	
19	48001937	ANISH KUMAR	5-Jan-86	39.90	+ 2.80	= 42.70	

Candidate  
 checked and found correct  
 May 2000 by  
 (A.M.)  
 2.11.01

(A.M.)  
 21/10

Mr. B. D. Garg  
 Assistant Secretary  
 Railway Recruitment Board

# RAILWAY RECRUITMENT BOARD : GUWAHATI

STATEMENT SHOWING THE MARKS OBTAINED DURING WRITTEN & VIVA-VOCE TEST FOR V.C.R.C.-2001/2002.

2  
PH

DATE OF WRITTEN TEST : 12/08/2001.

DATE OF VIVA-VOCE TEST : 18/10/2001.

## EDUCATIONAL QUALIFICATION :

Candidates should appear for the first time for 10th class examination in the current academic year from a recognised Board, after having studied as a regular student of the School.

## AGE :

Candidates who are less than 18 years of age as on 1st June, 2001, i.e., those who are born on or after 02/06/1983 are eligible.

SL.NO.	ROLL NO.	NAME OF THE CANDIDATE	DATE OF BIRTH	MARKS OBTAINED			REMARKS
				WRITTEN TEST	VIVA-VOCE TEST	TOTAL	
1	53000005	MAMTA SHAW	1-Feb-86	28.38	13.00	36.38	

Original and true copy  
May (2001) 29  
A.H.P  
PS

(V.R.)  
21/11/01

certified copy  
C.R.  
issuing Secretary  
Railway Recruitment Board  
Guwahati

32

কেন্দ্ৰীয় স্বায়ত্ত্ব বিভাগ  
Central Administrative Tribunal

12 NOV 2001

গুৱাহাটী বিধীন

Guwahati Bench

In The Central Administrative Tribunal  
Guwahati Bench :: Guwahati.

O.A. No. 438 /2001.

Sri. Rabindra Nath Datta.

vs.

Union of India and others.

INDEX

SL. No.	Annexure	Particulars	Page No.
1.	-	Application	1 - 9
2.	-	Verification	10
3.	A	Call Letter of Preliminary written examination.	11
4.	B	Call Letter of main written examination.	12
5.	C	Call letter dated 15/9/2001	13
6.	D	News paper cutting containing the result of VCRC.	14
7.	E	Mark sheet of secondary Examination.	15

Filed by :

*Anupam Chakraborty.*  
Anupam Chakraborty.  
Advocate.

*12/11/2001*

In The Central Administrative Tribunal

Guwahati Bench :: Guwahati.

O.A. No. 438 /2001

BETWEEN

Sri Rabindra Nath Datta

( Father & Natural Gurdian of  
Miss Mou Datta )

New Institute Colony.

Alipurduar Jn.

Jalpaiguri, West Bengal.

-----Applicant

AND

1. Union of India represented by the  
General Manager, N.F.Rly.  
Maligaon, Guwahati -11.

2. The Chairman,  
Railway Recruitment Board,  
Guwahati Station Road.  
Guwahati-781001.

3. The CPO,  
N.F.Railway,  
Maligaon, Guwahati - 11.

-----Respondents.

Details of the Application :

1. Particulars of the order against which the  
application is made :

The application is made against the notice dated

Contd.....

Filed by the applicant  
through a Chobaboddi  
Post on  
12/11/2001

Rabindra Nath Datta

5/11/2001 notifying provisional select list with possibility of typeographical error for recruitment to VOCATIONAL COURSE IN RAILWAY COMMERCIAL FOR 2001-2002.

2. Jurisdiction :

The applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble tribunal.

3. Limitation :

The applicant declares that the application is within the period of limitation under section 21 of the Administrative Act, 1985.

4. Facts of the case :

4.1 That the applicant and his daughter Miss Mou Datta are citizens of India and as such are entitled to the right and privileges guaranteed by the constitution of India. The applicant and his daughters belong to the backward class community.

4.2 That the daughter of the applicant Miss Mou Datta, was born on the 3RD day of February 1986. She passed the Madhyamik Pariksha (Secondary Examination), 2001 under West Bengal Board of Secondary Education which was held in the month of February, 2001 and was placed in the First division. She secured 79% of marks in aggregate in the said Examination.

4.3 That the applicant begs to state that Railways provide Vocational Course in Railway Commercial (for short VCRC) for the appointment to the post of Railway Commercial clerk and Ticket Collector. The admission to VCRC are made through

35  
Railways  
N.C.U. Patna

the written examination followed by a viva-Voce test. The written examination and the Viva-Voce test for admission to VCRC are conducted by the Railway Recruitment Board. The candidates appearing in 10th Standard or equivalent examination expecting to secure 50% marks (for SC, ST and OBC 40%) in 10th standard or equivalent examination are eligible to apply for admission to VCRC. It is also stated that the vocational course in Railway Commercial is a 2 year job linked course. The successful candidates with 55% marks (in case of SC, ST and OBC 45%) of the VCRC are appointed directly to the post of Commercial clerk or Ticket Collector in the Railways.

4.4 That the Railway Recruitment Board (for short RRB) Patna and Guwahati by notification No.RRB/PAY/3/2000-2001 called for application from the eligible candidates for admission to VCRC for the academic year 2001-2002. It was also advertised in the daily news paper " Karmasanthan" dated 30.10.2000. The daughter of the applicant applied to the RRB, Guwahati. The total number of vacant posts under N.F.Rly. as advertised are 40 (General- 19 posts, SC-5posts, ST-7 posts, OBC-8 posts and handicapped persons -1 post). The daughter of the applicant applied under the OBC category. She was issued the call letter by RRB, Guwahati for preliminary examination which was held on 18.02.2001. The result of the said preliminary written examination was declared by the RRB, Guwahati on 14.07.2001 in the daily news paper " The Assam Tribune" and she qualified and was found eligible for being called to appear in the main written examination which was scheduled on 12.08.2001. Accordingly. She received a call letter from the RRB, Guwahati for the main

written examination which was held on 12.8.2001.

Copy of the call letter for preliminary written examination is enclosed as Annexure - A.

Copy of the call letter for main written examination is enclosed as Annexure - B.

4.5 That the daughter of the applicant came out successfully in the main written examination also which was held on 12.8.2001. She received a call letter dated 15/9/2001 for viva - voce test from the RRB, Guwahati. The viva-voce test was taken on 16/10/2001 at RRB, Guwahati and she did very well in the viva - voce test. Apportionment of marks for written test and viva-voce was never published.

Copy of the call letter dated 15/9/2001 is enclosed as Annexure-C

4.6 That the applicant begs to state that his daughter did very well in the written examinations as well as in the Viva - Voce test. He also humbly submits that the result of written examinations did not mention the number of successful candidates under General, SC, ST, OBC and handicapped category separately. The RRB, Guwahati did not take proper care while publishing the result of the written examinations and kept the bonafide candidates into the darkness.

4.7 That the respondent No.2 published the result of the Viva-Voce test in the daily news paper 'The Assam Tribune' on 6.11.2001. On ~~letter~~ surprise, the daughter of the ~~app~~

applicant found that she has not been selected for the VCRC for 2001-2002. This time also the RRB, Guwahati has not taken proper care while publishing the result. The RRB, Guwahati declared 39 candidate successfull. One post is yet kept unpublished. It was also not declared as how many candidates have been selected against each category i.e. general, SC, ST, OBC and handicapped. Instead the RRB, Guwahati made a declaration that it is not responsible for any typeographical error. It is stated that the respondent No.2 has published the result in a very casual manner and the reason for non-discloser of successfull candidates under each category gives scope for genuine suspicion. The respondent No.2 has acted whimsically and arbitrarily and with some ulterior motive. The matter of reservation for SC/ST/OBC has been deliberately kept undisclosed which is not just and fair. Non-Transparent administrative action is patent in the case.

Copy of the daily news paper 'The Assam Tribune ' dated 6/11/2001 containing the result of VCRC is enclosed as Annexure - D.

4.8 That applicant humbly begs to state that his daughter is a brilliant student. She secured 79% of marks in her secondary examination and was placed in the 1st division. It is also submitted that she did very well in both the written examination as well as in the Viva-Voce test and there was every chance for her selection to the VCRC. It is stated that she was victimised for reasons best known to the respondents and unfair actions adopted by the RRB Guwahati. She is very much confident that if the Hon'ble

Tribunal is pleased to call for the records, she will be found in a very good place to be considered for VCRC. The applicant very humbly states that he has come to know that in a number of cases the irregularities in the process of recruitment by the RRB, Guwahati has come to the light in cases before the Hon'ble Tribunal.

Copy of the mark sheet of the  
Secondary Examination is enclosed  
as Annexure - E

4.9 That the applicant also begs to state that the respondents did not mention the allocation of marks for written examination and Viva-Voce test. The applicant submit that his daughter has been made a victim of arbitrary action, and a process which is not just and fair, which has done undue favour to others. The non-discloser of reason for not considering 40 candidates against 40 posts is also the result of whims and arbitrariness of the respondents ( 39 candidates has been selected against 40 posts ). Malice in fact and malice in law is patent in the facts and circumstances of the case.

4.10 That the respondents have started the process for taking in the candidates for the VCRC for 2001-2002 before completing the preparation of the list of successful candidates. The preparation of the list has not yet been finalised. It is stated that if the candidates are allowed to join and are admitted into the course it will also not be just and fair to terminate the in-take of such candidates. The question of violation of rights of such persons

39  
Raben Chandra Kelle Della

are also likely to come in. The respondents are aware of such a situation and has made an endeavour to avoid such situation by notifying that RRB is not responsible for typeographical error and reserved the right to make amendments to rectify the errors. It is humbly submitted that such course of action on the part of the respondents where the question of life of tendered aged boys and girls including the daughter of the applicant is likely to invite unhealthy consequences effecting the future of the candidates. The VCRC is linked with the bread and butter of the candidates and does not deserve to be disposed of in such casual manner. The entire list dated 5.11.2001 deserves to be reviewed and modified and finalised.

4.11 That the applicant has come to know that the RRB has already advised the persons against the roll numbers notified in the provisional ~~lets~~<sup>list</sup> dated 5.11.2001 to report respondent No.3 for further course of action and the said respondent will take further action on this provisional list.

5. Grounds for reliefs with legal Provisions :

5.1 For that the respondents have not taken proper care while publishing the result of VCRC for 2001-2002 and published the same in as sloth sod manner.

5.2 For that the daughter of the applicant has been made victim of action which is not just and fair.

5.3 For that possibility of typeographical error in the declared/published result is manifest in the notification dated 5/11/2001.

5.4 For that non-discloser of the sucessfull candidates under reserved and unreserved category separalily is violative ~~of~~ norms and process of selection.

5.5 For that keeping one post vacant, 39 candidates being selected against 40 posts, and not disclosing reason thereof is the result of whims of the respondents.

5.6 For that the acts of the respondents is the result of arbitrariness and whimsical and offend Article 14 of the Constitution of India.

5.7 For that malice in fact and malice in law is the reason for not seleting the daughter of the applicant.

5.8 For that the act of the respondents is against the principles of administrative fair play and is violative of the Directive principles of State Policy.

5.9 For that adopting of such unfair process and reserving that the respondents are not responsible for their own acts in the matter of such vocational course offends Article 21 of the constitution of India.

6. Details of remedies exhausted :

There is no remedy under any rule and this Hon'ble Tribunal is the only forum for redressal of the grievance.

7. Matters not previously filed or pending before my other court :

The applicant declares that he has not filed any other case in any tribunal, court or any other forum on the subject matter.

8. Reliefs sought for :

Under the facts and circumstances of the case, the applicant prays for the following reliefs :

71

- : 9 : -

8.1 The respondents be directed to review the select list dated 5/11/2001 and prepare a fresh and final correct list of the candidates selected.

8.2 The record be called for and on being satisfied, the respondents be directed to select the daughter of the applicant to be VCRC for 2001-2002.

8.3 Any other relief /reliefs the Hon'ble Tribunal may deem fit and proper.

The above reliefs are prayed for on the grounds stated in para 5 above.

9. Interim relief prayed for :

During the pendency of this application the applicant prays for the following interim reliefs :

9.1 The provisional select list with possible typographical error be stayed /suspended.

9.2 Candidates to the VCRC course be admitted after preparation of the final and correct list.

9.3 At least one post be kept vacant.

10. This applicant has been filed through Advocate.

11. Particulars of postal Order :

i) IPO No. : 64788772

ii) Date of Issue: 14.10.2001

iii) Issued from : C.P.O.

iv) Payable at : C.P.O.

12. Particulars of Enclosures :

As stated in the index.

Verification.....

Rakeshwar Kali Della

MV  
- : 10 : -

VERIFICATION

I, ~~Xxxxxxx~~ Rabindra Nath Datta, son of Late Sudhir Kumar Datta, aged about 51 years, resident of New Institute Colony, Alipurduar Jn. Jalpaiguri (W.B.) do hereby verify that the statements made in para 1, 4, 6 and 7 are true to my personal knowledge and those made in para 2, 3 and 5 are true to my legal advice and the rests are my humble submission and that I have not suppressed any ~~material~~ material fact.

And I, sign this verification on this 11th day of November, 2001.

Guwahati.

Rabindra Nath Datta  
SIGNATURE.

26  
—  
83

## Geometrische Formen im Raum

Please let us know if this is to take for your record.

બાર આર પી, એ.ન.ટ્રા | ૧૩૧ ૮૦૧

RAILWAY RECRUITMENT BOARD (GUWAHATI) - 7814

Name & Address	राज्य नं. & ग्रन्थ नं.	क्रम संख्या Roll No.	तिथि Date of Examination
RUDOLPH D. DUNN 10801 N. NEW INSTITUTE COLONY DISTRICT OF COLUMBIA PHILADELPHIA U.S.A.	31 (R.D.) 130015-9	अंग्रेजी Examination Class	18/12/1961

Please read and follow the "Instruction" overleaf

## پیشگو

प्रथम रेल यात्रा-पाठ

## FREE RAILWAY PASS

सिंक उन्नतां पत जाति / अ-सर्वित अन्नजाति थे. फिर, २००८ वर्ष प्रत्युत करते पर आप

RECEIVED - 1997-07-08 10:00:00 AM (EST) - FILED - 1997-07-08 10:00:00 AM (EST)

XXXXXX 82448 CUNNHAHIE 61, AND BACK

in second class only from \_\_\_\_\_ start to \_\_\_\_\_  
દરમાને થોડું કાઢી બાળ કરી દીધું હોય કરી દીધું હોય

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(Authority: Railway Board Rule No. 1 (U. P.) 1777/122 and 23-11-61)

Offiziell  
Rechtsanwalt  
Schrifsteller

THE LITERARY SOCIETY

43

—12—

Annexure-B  
R

इस लाइन समत काट द एवं अपक रेकाड हनु रखे

Please tear off along this line and retain for your record

अस आर चौ, गुवाहाटी - 781 001

RAILWAY RECRUITMENT BOARD, GUWAHATI - 781 001

(प्रार्थी का नाम एवं पता) Name of the candidate & address	को.नं एवं रो.सु.सं Catg No. & E.N. No.	रोल संख्या Roll No.	परीक्षा तिथि Date of Examination
MULI DATTA 1053/R, NEW INSTITUTE COLON ALI PURDIKAR JN. DIST. JALFAIGURI W.B.	VCRC-2nd	92001533	12/03/2001
परीक्षा केन्द्र Examination Centre			
GUWAHATI REFINERY H.E. SCHOOL MOONMATI, GUWAHATI - 781 010.			

कृपया अंडाफगा फिल्मों निर्दशों को पढ़ें और अनुपालन करें।  
Please read and follow the "Instruction" overleaf.

(प्रार्थी सहायक सचिव Asstt. Secy.

क्रौंक रेल यात्रा-पास

FREE RAILWAY PASS

सिर्फ अनुसुचित जाति / अनुसुचित जनजाति के लिए : यह पत्र प्रस्तुत करते पर आप

FOR SC/ST CANDIDATES ONLY : On production of this letter you are entitled to free travel by railway

in second class only from

XXXXXX

स्टेशन से  
stn. to

GUWAHATI

स्टेशन तक तथा  
stn. and back.

वापसी के लिए रेल द्वारा केवल द्वितीय ब्रेनो में निःशुल्क यात्रा करने के हकदार हैं।

यह पास दिनांक

XXXXXX

तक ही उपलब्ध है।

This pass is available upto

XXXXXX

(प्रधिकार : रेलवे बोर्ड पत्र सं. ३ (एन जी) II- 84/आर एस सी /122 दिनांक 23-11-84)

(Authority : Railway Board's letter No. E (NG) II-84/RSC/122 dtd. 23-11-84)

(प्रार्थी सहायक सचिव Asstt. Secy.

Officer  
R. Chakraborty  
Asstt. Secy.



RAILWAY RECRUITMENT BOARD – GUWAHATI  
STATION ROAD; GUWAHATI-781 001

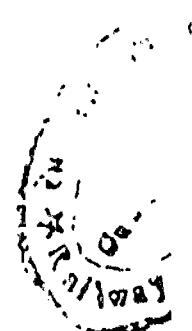
CALL LETTER for VIVA VOCE TEST

No. RRB/G/41/10.

Date: 15/09/2001

To,  
MOU DATTA  
1053/B, NEW INSTITUTE COLONY  
ALIPURDUAR JN.  
DIST. JALPAIGURI  
W.B.  
Pin code - 736123.

Roll No.: 48001534



Sub: Viva Voce Test for VCRC-2001/2002.

With reference to your application for VCRC-2001/2002, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 16/10/2001 at 9:00 hours for Viva Voce Test and verification of original certificates, testimonials etc.

1. You will not be allowed to appear in the Viva Voce test without this Call Letter. However this Call Letter does not in itself entitle you for selection.
2. You should bring your original Matriculation Certificate issued by the competent authority for verification of your date of birth. You should also bring all of your original certificates and marks-sheets of Matriculation issued by the respective Board/Council along with experience and other certificates, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council, then provisional pass certificate and marks-sheets issued by the respective Board/Council should be produced at the time of Viva Voce test.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals at the time of Viva Voce test.
4. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
5. Request for postponement of date of Viva Voce test will not be considered and no further chance will be given.
6. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
7. (For SC/ST candidates only)

On production of this card you are entitled to travel free by the Railway in Second Class from XXXXXXXXXX Station to Guwahati Station and back. This pass will be valid up to 26/10/2001. (Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

*Attached  
Mouloud  
Rabie*

For CHAIRMAN  
RRB – Guwahati

THE ASSAM TRIBUNE 3

Dated 6/11/2001



RAILWAY RECRUITMENT BOARD, GUWAHATI  
RESULT OF VOCATIONAL COURSE IN RAILWAY  
COMMERCIAL FOR 2001-2002

On the basis of their performance in the Written examination held on 12.8.2001 and Viva-voce held from 15.10.2001 to 18.10.2001, the following candidates have been provisionally selected in above mentioned course for the academic year 2001-2002. This result is provisional subject to applicants fulfilling all eligibility conditions laid down in the Employment Notice.

18000044	18000686	18000687	18001990	18002094	18002123
18002152	28000033	28000397	28001476	28001494	28001515
38000074	38000214	38000230	38000274	38000318	38000460
38000474	48000131	48000207	48001438	48001450	48001486
48001495	48001513	48001531	48001540	48001582	48001603
48001615	48001839	48001843	48001891	48001909	48001913
48001927	48001929	58000005			

The above candidates will be advised further by CPO/NF Railway regarding further course of action. While every care has been taken while publishing the result, this RRB is not responsible for any typographical error and reserves the right to make amendments to rectify any errors.

Date: 5.11.2001

RN/4402/1

Chairman  
RRB/Guwahati

40

Attested  
Dharmendra  
Parashar

NO. N/058543

INDEX NO. N2-067



# WEST BENGAL BOARD OF SECONDARY EDUCATION

MARK SHEET OF MADHYAMIK PARIKSHA  
(SECONDARY EXAMINATION) 2001

ROLL

N0252

NO.

0040

NAME MOU DATTA

NAME OF RABINDRA NATH DATTA

APPEARING FROM ALIPURDUAR JUNCTION RLY GIRLS HIGH SCHOOL

HIS/HER COMBINATION OF SUBJECTS (IN SYMBOLS) BFL ESL MPS

PASS MARKS IN EACH GROUP-34%. QUALIFYING MARKS (INCLUDING ORAL) IN EACH SUBJECT - 20%.

LANGUAGE GROUP					SCIENCE GROUP										INDIA & HER PEOPLE GROUP					ADOL	
FL (WRITTEN) FIRST PAPER (FULL MARKS - 90)	FL (WRITTEN) SECOND PAPER (FULL MARKS - 90)	FL (ORAL) (FULL MARKS - 20)	FIRST LANGUAGE (FULL MARKS - 200)	SECOND LANGUAGE (FULL MARKS - 100)	GROUP TOTAL (FULL MARKS - 300)	MATHEMATICS (FULL MARKS - 100)	PSC (WRITTEN) (FULL MARKS - 00)	PSC (ORAL) (FULL MARKS - 10)	PHYSICAL SCIENCE (FULL MARKS - 100)	LSC (WRITTEN) (FULL MARKS - 90)	LSC (ORAL) (FULL MARKS - 10)	LIFE SCIENCE (FULL MARKS - 100)	GROUP TOTAL (FULL MARKS - 300)	HISTORY (WRITTEN) (FULL MARKS - 90)	HISTORY (ORAL) (FULL MARKS - 10)	HISTORY (FULL MARKS - 100)	GEO (WRITTEN) (FULL MARKS - 90)	GEO (ORAL) (FULL MARKS - 10)	GEOGRAPHY (FULL MARKS - 100)	ORAL TOTAL (FULL MARKS - 200)	ADOL
58	60	20	138	55	193	73	70	10	80	65	10	75	228	71	10	81	71	10	81	162	83
** GRAND TOTAL → 632 SIX THREE TWO																					
*** DIVISION → I *																					
FIRST																					



- \* MARKS IN EXCESS OF THE PASS MARKS ARE ADDED TO THE TOTAL OF A SUCCESSFUL CANDIDATE FOR DETERMINING DIVISION
- \*\* FULL MARKS - 800 PASS MARKS - 272
- \*\*\* 1st DIV-460, 2nd DIV-260, 3rd DIV-272

Pradyot Haldar  
SECRETARY

Pradyot Haldar  
Secretary  
of the Board

1. H. C. T. S.  
2. M. T. S.  
3. Section Master  
4. C. M. S.

57